

**FORM P10**  
**LIST OF CLAIMS**

(Under regulation 20 of the Insolvency and Bankruptcy Board of India (Pre-packaged Insolvency Resolution Process) Regulations, 2021)

As on 11.11.2025  
(Amount in Rs.)

Sl. No.	Category of creditor	Summary of claims		Amount of contingent claims	Details in Annexure	Remarks, if any
		No. of claims	Amount			
I	II	III	IV	V	VI	VII
1	Secured financial creditors belonging to any class of creditors	-	-	-	1	-
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	2	-
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	3	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	4,53,47,238	-	4	-
5	Operational creditors (Workmen)	-	-	-	5	-
6	Operational creditors (Employees)	10	3,97,114	-	6	-
7	Operational creditors (Government dues)	1	67,439	-	7	-
8	Operational creditors (other than Workmen, Employees and Government dues)	6	1,97,210	-	8	-
9	Other creditors, if any, (other than financial creditors and operational creditors)	13	24,35,478	-	9	-
<b>Total</b>		<b>31</b>	<b>4,84,44,479</b>			

**Kedar Parshuram Mulye**

**Resolution Professional**

**Reg No: IBBI/IPA-001/IP-P-01365/2018 -2019/12282**

**AFA Valid till 30<sup>th</sup> June 2026, AA1/12282/02/300626/108165**

**1301, Chaitanya Residency, Jay Prakash Nagar, Road No2, Goregaon East, Mumbai Suburban, Maharashtra ,400063**

**Email: Kmulye@hotmail.com, Project Specific Email: - sabeventspipr@gmail.com**

**Annexure-1**

**Name of the corporate debtor: SAB Events & Governance Now Media Limited**

**Date of commencement of PPIRP: November 11, 2025 (Certified copy of the order received by RP on 17.11.2025)**

**List of creditors as on: 11.11.2025**

**List of secured financial creditors belonging to any class of creditors**

(Amount in Rs.)

Sl. No.	Name of creditor	Identification No.	Details of claims						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Remarks, if any
			Amount of claim	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party.	% of voting share in committee			
I	II	III	IV	V	VI	VII	VIII	IX	X	XI	XII
1	NIL										
2											
3											

**Annexure-2**

**Name of the corporate debtor: SAB Events & Governance Now Media Limited**

**Date of commencement of PPIRP: November 11, 2025 (Certified copy of the order received by RP on 17.11.2025)**

**List of creditors as on: 11.11.2025**

**List of unsecured financial creditors belonging to any class of creditors**

(Amount in Rs.)

Sl. No.	Name of creditor	Identification No.	Details of claims					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Remarks, if any
			Amount of claim	Nature of claim	Amount covered by guarantee	Whether related party.	% of voting share in committee			
I	II	III	IV	V	VI	VII	VIII	IX	X	XI
1	NIL									
2										
3										

**Annexure – 3**

**Name of the corporate debtor: SAB Events & Governance Now Media Limited**

**Date of commencement of PPIRP: November 11, 2025 (Certified copy of the order received by RP on 17.11.2025)**

**List of creditors as on: 11.11.2025**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in Rs.)

Sl. No.	Name of creditor	Identification No.	Details of claims						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Remarks, if any
			Amount of claim	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party.	% of voting share in committee			
I	II	III	IV	V	VI	VII	VIII	IX	X	XI	XII
1	NIL										
2											
3											

Annexure – 4

Name of the corporate debtor: SAB Events & Governance Now Media Limited  
Date of commencement of PPIRP: November 11, 2025 (Certified copy of the order received by RP on 17.11.2025)  
List of creditors as on: 11.11.2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sl. No.	Name of creditor	Identification No.	Details of claims					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Remarks, if any
			Amount of claim	Nature of claim	Amount covered by guarantee	Whether related party.	% of voting share in committee			
I	II	III	IV	V	VI	VII	VIII	IX	X	XI
1	Saturn Fund (Scheme of Saturn Trust {AIF-Category II})	AAWTS7466A	4,53,47,238	Loan	0	No	100	0	0	No
<b>TOTAL</b>			<b>4,53,47,238</b>				<b>100</b>			

**Annexure – 5**

**Name of the corporate debtor: SAB Events & Governance Now Media Limited**

**Date of commencement of PPIRP: November 11, 2025 (Certified copy of the order received by RP on 17.11.2025)**

**List of creditors as on: 11.11.2025**

**List of operational creditors (Workmen)**

(Amount in Rs.)

Sl. No.	Name of workman	Identification No.	Details of claims				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Remarks, if any
			Amount of claim	Nature of claim	Whether related party.	% voting share in committee, if applicable			
I	II	III	IV	V	VI	VII	VIII	IX	X
1	NIL								
2									
3									

**Annexure – 6**

**Name of the corporate debtor: SAB Events & Governance Now Media Limited**

**Date of commencement of PPIRP: November 11, 2025 (Certified copy of the order received by RP on 17.11.2025)**

**List of creditors as on: 11.11.2025**

**List of operational creditors (Employees)**

(Amount in Rs.)

Sl. No.	Name of employees	Identification No.	Details of claims				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Remarks, if any
			Amount of claim	Nature of claim	Whether related party.	% of voting share in committee, if applicable			
I	II	III	IV	V	VI	VII	VIII	IX	X
1	Swity Ganatra	AQHP G6079 Q	1,33,839	Salary Expenses	No	0	0	0	No
2	Ashish Upendra Mehta	ABBP M8150 D	63,000	Salary	No	0	0	0	No
3	Shumayla Saeed	MGVP S3612K	28,125	Salary	No	0	0	0	No
4	Siddharth Khandelwal	ERRPK 4055F	79,800	Salary	No	0	0	0	No
5	Vijaya Dubey	AMKP D9697 A	27,000	Salary	No	0	0	0	No
6	Gopal Thakur	AGUPT 5381P	18,000	Salary	No	0	0	0	No
7	Ragini Shrivastava	AYKPS 8537Q	22,500	Salary	No	0	0	0	No
8	Vaishali Gupta	CFWP G0260B	11,250	Salary	No	0	0	0	No
9	Sunil Kumar	BBLPK 7314J	10,800	Salary	No				No
10	Profession Tax Payable	NA	2,800	Professional Tax	No	0	0	0	No
<b>TOTAL</b>			<b>3,97,114</b>			<b>0</b>			

**Annexure – 7**

**Name of the corporate debtor: SAB Events & Governance Now Media Limited**

**Date of commencement of PPIRP: November 11, 2025 (Certified copy of the order received by RP on 17.11.2025)**

**List of creditors as on: 11.11.2025**

**List of operational creditors (Government dues)**

(Amount in Rs.)

Sl. No	Details of Government organisation			Details of claims					Amount of mutual dues, that may be set-off	Remarks, if any	
	Department	Government name	Identification	Amount of claim	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	% of voting share in committee, if applicable			
I	II	III	IV	V	VI	VII	VIII	IX	X	XI	XII
1	GST Department	-	-	67,439	Tax	0	0	0	0	0	No
<b>TOTAL</b>				<b>67,439</b>				<b>0</b>			

**Annexure – 8**

**Name of the corporate debtor: SAB Events & Governance Now Media Limited**

**Date of commencement of PPIRP: November 11, 2025 (Certified copy of the order received by RP on 17.11.2025)**

**List of creditors as on: 11.11.2025**

**List of operational creditors (Other than Workmen and Employees and Government dues)**

(Amount in Rs.)

Sl. No.	Name of creditor	Identification No.	Details of claim						Amount of contingent claim	Amount of any mutual dues, that maybe set-off	Remarks, if any
			Amount of claim	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party.	% of share in committee			
I	II	III	IV	V	VI	VII	VIII	IX	X	XI	XII
1	Latasha Laxman Jadhav	AEGPJ2818H	30,000	Prof. & Legal Charges Payable	0	0	No	0	0	0	No
2	Shweta Gokarn & Co	AOPPG1513H	64,800	Prof. Charges Payable	0	0	No	0	0	0	No
3	Total Trade Mark Solutions (Prof. Fees)	COSPP9188L	4,000	Prof. & Legal Charges Payable	0	0	No	0	0	0	No
4	Total Trade Mark Solutions (Trade Mark Regn. Chgs)	COSPP9188L	9,106	Prof. & Legal Charges Payable	0	0	No	0	0	0	No

5	Vivek Ojha	AAZPO 2443C	18,000	Prof. & Legal Charg es Payabl e	0	0	No	0	0	0	No
6	Ragini Shrivastav (Reim)	AYKPS 8537Q	71,304	Story/ Conce pt/Dial ogues Right Charg es Payabl e	0	0	No	0	0	0	No
<b>TOTAL</b>			<b>1,97,210</b>					<b>0</b>			

**Annexure – 9**

**Name of the corporate debtor: SAB Events & Governance Now Media Limited**

**Date of commencement of PPIRP: November 11, 2025 (Certified copy of the order received by RP on 17.11.2025)**

**List of creditors as on: 11.11.2025**

**List of other creditors (Other than financial creditors and operational creditors)**

(Amount in Rs.)

Sl. No.	Name of creditor	Identification No.	Details of claim					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Remarks, if any
			Amount of claim	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party			
I	II	III	IV	V	VI	VII	VIII	IX	X	XI
1	Perfect Packers & Couriers (Mumbai) Pvt. Ltd	AAGCP2128R	5163	Exp. Payable	0	0	No	0	0	No
2	Mk Digital Solution	ACKPV0995P	896	Exp. Payable	0	0	No	0	0	No
3	Vibhuti Printers Pvt. Ltd	AADCV5722E	9975	Exp. Payable	0	0	No	0	0	No
4	Tarun Advertising	AFMPD5437M	67,951	Exp. Payable	0	0	No	0	0	No
5	Galaxy Inn	AYRPS6582Q	14,922	Traveling & Conveyance	0	0	No	0	0	No
6	Annapurna Steels	AAEPD1997M	3,465	Exp. Payable	0	0	No	0	0	No
7	Hyderabad Sports	AAGFH5707D	27,418	Exp. Payable	0	0	No	0	0	No
8	Elite Enterprises	AYRPK1249A	295	Exp. Payable	0	0	No	0	0	No

	ises			e						
9	Tenerife Innovations Private Limited	AALCM1464A	1,770	Exp. Payable	0	0	No	0	0	No
10	Logmein Ireland Limited	AACCL4273H	47,743	Exp. Payable	0	0		0	0	No
11	R K Computers & Total (It) Solutions	AAYFR8555R	3,080	Exp. Payable	0	0	No	0	0	No
12	Westwind Realtors Pvt.Ltd.(Reim)	AAACW1465G	22,42,800	Exp. Payable	0	0	No	0	0	No
13	Baishali Jaiswal	BCRPJ8910Q	10,000	Exp. Payable	0	0	No	0	0	No
<b>TOTAL</b>			<b>24,35,478</b>					<b>0</b>		